

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR****INTELLICITY BUSINESS PARK PRIVATE LIMITED &
ASCOT PROJECTS PRIVATE LIMITED OPERATING IN
REAL ESTATE SECTOR AT GREATER NOIDA**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1. Name of the Corporate Debtor along with PAN/CIN/LLP No.	Intellicity Business Park Private Limited CIN:U45400DL2012PTC244744 PAN: AALCA1078L and Ascot Projects Private Limited CIN:U45201DL2006PTC145584 PAN: AAFCA9317E
2. Address of the registered office	Intellicity Business Park Private Limited M-167, Vikaspuri, New Delhi-110018 & Ascot Projects Private Limited , Plot No. U-155 First Floor, Upadhyay Block Shakarpur, Opposite Laxmi Nagar Metro Station, Gate No. 3&4, East Delhi, East Delhi, Shahdara, Delhi-110092
3. URL of website	https://intellicitycirp.in
4. Details of place where majority of fixed assets are located	Greater Noida
5. Installed capacity of main products/ services	NA
6. Quantity & value of main products/ services sold in last financial year	NA
7. Number of employees/ workmen	NIL
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at	The details can be obtained from the RP by mailing to the following Id intellicitycirp@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at	https://intellicitycirp.in
10. Last date for receipt of expression of interest	21-08-2026
11. Date of issue of provisional list of prospective resolution applicants	26-08-2026
12. Last date for submission of objections to provisional list	31-08-2026
13. Date of issue of final list of prospective resolution applicants	05-09-2026
14. Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	08-09-2026
15. Last date for submission of resolution plans	08-10-2026
16. Process email id to submit Expression of Interest	intellicitycirp@gmail.com

Note: This is the combined EOI for the Corporate Debtor M/s Intellicity Business Park Private Limited and M/s Ascot Projects Private Limited in compliance of the order dated 24.07.2026 published as on 30.07.2026 in IA-3709/2023, IA-3551/2020, IA-4813/2022, IA-4428/2025, IA-3377/2020, IA-4356/2020 in IB-17ND/2019, IA-72ND/2025, IA-4810ND/2025 and IA-5453ND/2025 in IB-541ND/2023.

Sd/-**Manoj Kulshrestha****Regn. No.: IBBI/PA-003/IP-N00005/2016-17/10024****Address:** 4F-CS-14, Ansal Plaza Mall, Vaishali, Opp Dabur ,
Ghaziabad, Uttar Pradesh, 201010**Date :** 06.08.2026**Place:** New DelhiFor Intellicity Business Park Private Limited
& Ascot Projects Private Limited